

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

**C.C.A. 64 of 2005  
In  
O.A. NO. 888/03**

Thursday this the 26<sup>th</sup> day of April, 2007

**Hon'ble Mr. Ashok S. Karamadi, Judicial Member  
Hon'ble Mr. K.S. Menon, Administrative Member**

Subhash Chandra Yadav S/o Late Heera Lal, R/o 397/1, Loco Colony, East Central Railway, Mughalsarai, Chandauli.

**Applicant**  
**By Advocate Shri S.K. Mishra**

Versus

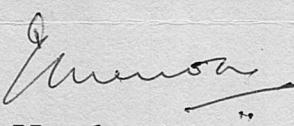
1. R. Vijay Mohan, Divisional Railway Manager, East Central Railway, Mughalsarai.
2. Manoj Kumar, Senior Divisional Personnel Officer, East Central Railway, Mughalsarai.
3. Mahendra Prasad, Assistant Personnel Officer, East Central Railway, Mughalsarai.

**Respondent**  
**By Advocate Shri K.P. Singh**

**O R D E R**

**By Ashok S. Karamadi, J.M.**

Heard Sri S.K. Mishra, appearing for the applicant and Shri K.P. Singh for respondents. Learned counsel for the applicant in Contempt Petition submitted that the respondents have complied with the Order passed by this Tribunal. Learned counsel appearing for the respondents also stated that the Order has been complied with. Having regard to the statement made by learned counsel for the parties, we do not find any justifiable ground to continue with the contempt proceedings. Accordingly, contempt proceedings are dropped and the notices issued to respondents are hereby discharged.

  
**Member (A)**

  
**Member (J)**

**/M.M./**